

**IN THE INCOME TAX APPELLATE TRIBUNAL
PANAJI BENCH, PANAJI – VIRTUAL COURT**

**BEFORE SHRI R. S. SYAL, VP
AND
SHRI PARTHA SARATHI CHAUDHURY, JM**

Sl. No.	ITA/IT(SS)A No.	Name of Appellant	Name of Respondent	Asst. Year
1	16/PAN/2020	Asha Santosh Gotadki, 325/2, Adhantryya, P. B. Road, Belagavi, Karnataka-590001. PAN : AHCPG1962A	ITO, Ward-1(3), Belgaum	2016-17
2	356/PAN/2018	M/s. Kolhapur Oxygen & Acetylene Pvt. Ltd., Chowgule House, Mormugao Harbour, Vasco-Da-Gama, Goa-403803. PAN : AAACK7529F	ACIT, Circle-2, Goa	2010-11
3	459/PAN/2018	Imminent Solar Pvt. Ltd., CTS No.14, 2 nd Floor, RCC Building, Shri Krishna Tower, Khanapur Road, Tilakwadi, Belagavi, Karnataka-590006. PAN : AADCI5568H	ITO, Ward-1(2), Belagavi	2015-16
4	348/PAN/2017	Shri Nitin Murari Desai, 1908, Kadolkar Galli, Belgaum-590001. PAN : ABXPD3454D	ITO, Ward-2(2), Belgaum	2011-12
5	121/PAN/2018	M/s. Vassantram Metha and Company Pvt. Ltd., IInd Floor, Suvarn Bandeekar Building, Swatantra Path, Vasco-Da-Gama, Goa-403802. PAN : AAACV6026A	ACIT, Circle-2, Goa	2008-09
6	172/PAN/2019	Shri Jaykumar Appasaheb Patil, At Post : Konnur, Tal : Gokak, Belagavi-591308. PAN : AKOPP6384L	ITO, Ward-1, Gokak	2014-15
7	1/PAN/2019	Shri Rajesh L. Chougule, CCB-130, "Indrayani Building", Maratha Colony, Tilakwadi, Belgaum-590006. PAN : AAPPL0164M	ITO, Ward-1(2), Belgaum	Block Assessment 01.04.1996 to 28.06.2002

8	175/PAN/2018	Alucast Auto Parts Ltd., 664/2, Waghawade Road, Macche, Belgaum-590014. PAN : AACCA1239Q	Pr.CIT, Belgaum	2013-14
9	207/PAN/2017	M/s. Servoplast, C/o A.P. Sirvoicar, M.G. Road, Panaji, Goa-403001. PAN : AAFFS3473C	DCIT, Circle-1, Panaji, Goa	2012-13
10	353/PAN/2018	Mrs. Chandan Deepak Bandekar, Suvarn Bandekar Building, Swatantra Path, Vasco-Da-Gama, Goa-403803. PAN : ACKPT0266H	ACIT, Circle- 2(1), Goa	2014-15
11	354/PAN/2018	Smt. Deepa Anant Bandekar, Suvarn Bandekar Building, Swatantra Path, Vasco-Da-Gama, Goa-403803. PAN : ABLPA9389A	ACIT, Circle- 2(1), Goa	2014-15
12	91/PAN/2018	M/s. Elite Builders, 1, Harsiddh Apartments, Opp. Parra Towers, Jacknim, Parra, Bardez, Goa. PAN : AACFE4505C	Jt.CIT, Range-2, Panaji	2010-11

Assessee by : Shri Pramod Vaidya
Shri Srirang Kulkarni
Shri Vipul J. Shah

None Appeared : Sl. No.2, 5, 9, 10, 11

Revenue by : Shri Pradeep Kumar

सुनवाई की तारीख / Date of Hearing : 13.05.2021

घोषणा की तारीख / Date of Pronouncement : 13.05.2021

आदेश / ORDER

These bunch of appeals preferred by the assesseees for the various assessment years mentioned in the caption emanates from the orders of the Learned Commissioner of Income Tax (Appeals) as per the respective grounds of appeal on record.

2. When the matter had come up for hearing today, the appellants filed their respective letters seeking permission to withdraw the appeals as the dispute in these appeals is proposed to be settled under Vivad Se Vishwas Scheme, 2020. The appellants also filed copy of Form No.3 issued by the Designated Authority.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of the appeals.

4. In the circumstances, we hereby grant permission to the appellants to withdraw the appeals. Accordingly, the above captioned appeals stand dismissed as withdrawn.

5. In the result, all the above captioned appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this 13th day of May, 2021.

Sd/-
(R. S. SYAL)
VICE PRESIDENT

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 13th May, 2021

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. Concerned CIT(A).
4. Concerned CIT.
5. DR, ITAT, Panaji.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.